

**DIVISION BENCH**

**O-119**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

IA/804(KB)2020  
In  
C.P. (IB)/2084(KB)2019

**Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.  
2. Hon'ble Member(T), Shri Harish Chander Suri**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 14<sup>th</sup> July, 2021, 10:30 A.M**

Name of the Company	AVAANI OXFORD OWNERS ASSOCIATE Vs. OXFORD FACILITIES MANAGEMENT		
Under Section	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

**COUNSELS APPEARED THROUGH VIDEO CONFERENCE :**

Mr. Joy Saha, Senior Advocate  
Mr. Avishek Guha, Advocate

- For the CoC

Mr. Aniruddha Mitra, Advocate  
Mr. Dhilon Sengupta, Advocate

-For Suspended Board of Directors

Mr. Arik Banerjee, Advocate  
Mr. Arun Kumar Gupta, CA

-For the Resolution Professional

Ms. Sneh Maheswari, Resolution Professional

**ORDER**

The Ld. Counsel on behalf of the Parties present.

Due to paucity of time, the matter could not considered.

List this matter on 9<sup>th</sup> August, 2021.

(Harish Chander Suri)  
Member(Technical)  
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(Rajasekhar VK)  
Member(Judicial)